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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No 529 1997

..... *Ghoshal* Versus *L.O.G.*

Date of Order	Orders
26.7.99	Mr. J.K. Kausik - Counsel for the applicant Heard. During the course of arguments on the point of admission, the learned counsel for the applicant sought permission to withdraw this O.A with liberty to file a fresh O.A. Permission as prayed for is granted. The applicant shall be at liberty to file a fresh O.A subject to its maintainability. The O.A stands dismissed as having been withdrawn. <i>Recd by Cmpt 3/8/99 ad</i> <i>Cmpt</i> (M. P. NAWAT) ADMINISTRATIVE MEMBER <i>Copy sent to R-2 vide 2311 Dated 3/8/99</i> <i>C.K. Krishna</i> (GOPAL KRISHNA) Vice Chairman (J)